

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 122**

**COMP.APPL/97(CH)2024**  
**And**  
**CP No. 3/Chd/Hry/2022**

**IN THE MATTER OF**  
**YKM Holdings Pvt. Ltd.**

...

**Petitioner**

**Under Section: 66, CA 2013**  
**Rule: 11 of NCLT**

**Order delivered on 03.05.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 07.06.2024, Higher on Board.

Sd/-

**Court Officer**